

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:206  
ANSWERED ON:22.02.2013  
FINANCIAL ASSISTANCE TO STATES  
Dhanaplan Shri K. P.;Patil Shri A.T. Nana

**Will the Minister of FINANCE be pleased to state:**

- (a) whether any State Government has made request to the Union Government for providing financial assistance to review their poor financial condition given during the last three years;
- (b) if so, the details thereof; and
- (c) the response of Union Government in this regard?

**Answer**

MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): Requests for providing financial assistance have been received from time to time in the Ministry of Finance from various States, including the States of Arunachal Pradesh, Himachal Pradesh, Jammu & Kashmir, Kerala, Manipur, Mizoram, Nagaland, Punjab, Tamil Nadu and West Bengal during the last three years. Such requests are dealt within the ambit of recommendations of the Finance Commission; and the State specific requirements for developmental needs, after accounting for impact of negative Balance of Current Revenues, if any, are factored in by the Planning Commission at the time of finalization of Annual Plans of the States on an assessment of inter-state and inter- sectoral priorities within the overall availability of resources at the Central and State level. Besides, Central Assistance also flows to States through Centrally Sponsored and Central Sector Schemes.